NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.55/(MAH)/2012

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

> SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Mr. Mr. Rustom Faramroze Titina V/s. M/s. Ahura Advertisers Pvt. Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

DESIGNATION SIGNATURE S. No. NAME 1. Jennifer Advocate Michael for ilby Petitioner fnichael Mr. Yashpal M. Jain. Practering Canpany Secretary For Respondents 2. ATTAY KUMAR Aleencol By Consent 14.12.2017 Aburen Amichael

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ORDER T.C.P. No. 55/397-398/CLB/MB/MAH/2012

- 1. The Learned Representative of the Petitioner is present.
- 2. By consent adjourned to 14.12.2017.

Sd/-Bhaskara Pantula Mohan Member (Judicial) 10.10.2017 ah

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Sd/-M.K. Shrawat Member (Judicial)